NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 10/16	TP 41/17	Hearing	433(e) / 433(f)	IJM Concrete Products Pvt. Ltd. Hyderabad, Telangana Vs Vasoo Builders Pvt. Ltd., Bengaluru.	

SL. NAME (IN CAPITAL)		SIGNATURE
NO. & PHONE NUMBER	REPRESENTATION TO WHOM	
Havi Pracad Me. De Rishika Sharah. De Navasimhan Sompell Ph: 49331800	Petitiones / operational creditors	South N. 2

ORDER

Counsel for Petitioner is present. He undertake to take demand notice to the Corporate Debtor in compliance of the objections raised by the Registry. List it on 20/10/2017.

Member (T)

Member (J)